

[English]

**Renewal of Parambikulam Aliyar  
Agreement between Kerala and Tamil  
Nadu**

6976. SHRI V.S. VIJAYARANGHVAN:  
Will the Minister of WATER RESOURCES  
be pleased to state:

(a) whether any proposal for renewal of  
a Parambikulam Aliyar agreement between  
Tamilnadu and Kerala is pending with the  
Union Government ; and

(b) if so, the details thereof and the  
steps taken or proposed to be taken thereon?

THE MINISTER OF WATER RE-  
SOURCEES (SHRI VIDYACHARAN  
SHUKLA): (a) and (b). No, Sir. A bilateral  
Parambikulam Aliya Agreement between  
Tamilnadu and Kerala has become open for  
review after 30 years i.e on 8.1.1988. The  
matter of review of the Agreement is, there-  
fore, for discussion between the Govern-  
ment of Kerala and Tamil Nadu.

[Translation]

**Allegations Against IPS Officers**

6977. SHRI MADAN LAL KHURANA:  
Will the Minister of HOME AFFAIRS be  
pleased to state:

(a) the number of IPS officers in the  
country;

(b) the number of officers out of them  
against whom certain allegations have been  
levelled and inquiry is being conducted;

(c) the broad details of the allegations  
levelled against them; and

(d) the action taken by the Government

against such officers during the last three  
years?

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE MINIS-  
TRY OF HOME AFFAIRS (SHRI M.M.  
JACOB): (a) There are 3327 IPS officers in  
the country as on 1.1.91.

(b) to (d). The information is being  
collected from the State Governments.

**Corruption Charges Against IPS  
officers in Bihar**

6978. SHRI SIMON MARANDI: Will  
the Minister of HOME AFFAIRS be pleased  
to state:

(a) the number of I.P.S. Officers of Bihar  
against whom charges of corruption cases  
have been framed since 1988 till date;

(b) the number of officers against whom  
action has been taken, years-wise;

(c) the details of the action taken so far;

(d) the pauses for delay in conducting  
inquiry and taking action in rest of the cases  
; and

(e) the number of the police officers  
raided by the Central Bureau of Investigation  
(C.B.I.) and against whom charge sheets  
have been filed in the courts during the last  
three years?

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE MINIS-  
TRY OF HOME AFFAIRS (SHRI M.M.  
JACOB): (a) to (e). The information is being  
collected from the Government of Bihar.